

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

No.O.A.1355/1997

Date of order : 11.07.06

Present : Hon'ble Mr. B.V. Rao, Judicial Member
Hon'ble Dr. A.R. Basu, Administrative Member

SATYA NARAYAN ROYCHOUDHURY & ANR.
VS.
UNION OF INDIA & OTHERS

For the applicants : None
For the respondents : None

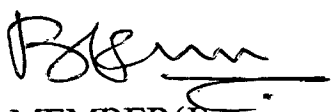
ORDER

Per Mr. B.V. Rao, J.M.

When the matter is called, none appears on behalf of the applicants or the respondents. On a perusal of the order sheet we find that neither the applicants nor their counsel/representative was present on several occasions such as on 15.02.05, 16.05.05, 18.07.05, 26.09.05, 12.12.05, 07.02.06 and on 19.04.06. Therefore, it seems that the applicants are not interested to proceed with the matter.

2. In view of the above, the matter stands dismissed for default. No order as to cost.


MEMBER(A)


MEMBER(J)